

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-OCW-146-2020**

**In**

**WP no.592-2020**

**Divakar Dalvi**

..... **Applicant**

**V e r s u s**

**Deputy Collector an SDO,  
Bicholim and others.**

..... **Respondents**

Mr. A. Agni, Senior Advocate with Adv. Jay Sawaikar for the Applicant.  
Adv. Ms. D. Shirgam for Respondent nos. 1,2,3, 12(a).  
Adv. Mr. C. A. Ferreira for Respondent nos. 5(e) (f) .

**CORAM: DAMA SESHADRI NAIDU, J.  
DATE: 5th October, 2020.**

**ORDER:**

Ms. D. Shirgam, the learned counsel, appears for respondent nos. 1 to 3 and 12 (a). Mr. Fereira, the learned counsel, appears for respondent nos. 5(e) to 5 (f).

2. In these proceedings the petitioner is said to have come up with application to bring the sale deed on record. The respondents' counsel seeks time to file reply.

3. Post the matter on 19/10/2020.

**DAMA SESHADRI NAIDU, J.**

**AP/-**